

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **10.08.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)**  
**SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IBA/1171/2019  
NAME OF PETITIONER : LCS Corporation Services Pvt Ltd  
NAME OF RESPONDENT :  
SECTION : Sec 10 of IBC, 2016

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**ORDER**

The Petitioner is represented by Ms. G. Ranjanaa, Advocate through video conferencing platform.

Learned Counsel for the Petitioner is directed to comply with the order dated 16.02.2021.

Learned Counsel for the Petitioner seeks permission to withdraw this IBA.

The Petitioner shall file the Board Resolution seeking approval for withdrawal of this IBA and file an affidavit of defect.

List this matter on **09.09.2021** for further hearing and disposal.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

9/9/21

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)